

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**EP NO. 1 OF 2017 IN  
APPEAL NO. 228 OF 2012**

**Dated: 6<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s SNJ Sugars & Products Ltd.**

**...Appellant(s)**

**Vs.**

**Transmission Corporation of Andhra Pradesh Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishnam Venugopal, Sr. Adv.  
Mr. A. Sashidharan  
Ms. V.S. Lakshmi  
Mr. A. Venayagam Balan

Counsel for the Respondent(s) : Mr. G.Umpathy  
Mr. Aditya Singh for R.1 to R.3  
for Mr. Rakesh K. Sharma

**ORDER**

Learned counsel for Respondent Nos. 1 to 3 is stated to be unwell.

List the matter on **26.04.2017.**

**( I. J. Kapoor )  
Technical Member**  
*ts/kt*

**( Justice Ranjana P. Desai )  
Chairperson**